

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 153/2024

CHHABIRAM PAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(DR.K.B.SOUNDER RAJAN, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE.
[ONLY PRAYER FOR INTERIM RELIEF IS LISTED]
IA No. 111097/2023 - CONDONATION OF DELAY IN FILING)

Date : 16-02-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s)

Mr. K.B.Sounder Rajan, AOR (Amicus Curiae)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Registry to show the name of Mr. Ankit Goel, the
learned counsel appearing for the respondent in the Cause
List on the next date.

List on 23rd February, 2024.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER